



Appellate Tribunal for Electricity
Core-4, 7th Floor, SCOPE COMPLEX, Lodhi Road,
New Delhi – 110003

No.2/68/2021-Admn. /APTEL/2486-95/21 Dated 17th September, 2021

ORDER

In pursuance of Ministry of Power's Order No. 46/12/2019-R&R dated 14th September 2021, Shri Sandesh Kumar Sharma, has assumed the charge as Technical Member in the Appellate Tribunal for Electricity w.e.f. 16th of September 2021(FN) in Pay Scale of Rs.2,25,000/- (fixed), for the period of four years from the date of assumption of charge of the post or till attaining the age of sixty seven years or until further orders, whichever is the earliest.

2. The appointment of Shri Sandesh Kumar Sharma as Technical Member of the Appellate Tribunal for Electricity shall be Governed by the relevant provisions of the Electricity Act, 2003, the Tribunal, Appellate Tribunal and other Authorities (Qualifications, Experience and other Conditions of Service of Members) Rules, 2020 and the Tribunal Reforms Act, 2021.

This issues with approval of the Competent Authority.

(Kapill Kumar Sharma)

Admn.-Cum-accounts Officer

Copy to:-

1. Shri Sandesh Kumar Sharma, Hon'ble Technical Member, APTEL, Core-4, 7th Floor, Scope Complex, Lodhi Road, New Delhi-110003.
2. Shri Ghanshyam Prasad, Joint Secretary to the Government of India (R&R), MOP, Shram Shakti Bhawan, New Delhi w.r.t. Order No. 46/12/2019-R&R dated 14th September 2021.
3. PPS to Hon'ble Officiating Chairperson, APTEL.
4. PPS/PS to all Hon'ble Members, APTEL.
5. PPS to Registrar, APTEL.
6. PS to Dy. Registrar, APTEL.
7. Shri D. Chattopadhyay, Deputy Secretary (R&R), Ministry Power alongwith Oath of Office and Oath of Secrecy (in original) dully signed by Hon'ble Member, for information.
8. Drawing & Disbursing Officer for information & necessary action.
9. Pay and Accounts Officer, PAO (Sectt.), Ministry of Power, Sewa Bhawan, R.K. Puram, New Delhi-110066.
10. Service book of Hon'ble Technical Member, APTEL.